NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 292/16	TP 218/17	Hearing	391 / 394	India Finserve Advisors Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. SAJI. P. FORTH

SPJ Logar Advantable for petition of the petition of the

Counsel for petitioner is present. He has filed common synopsis. Smt. Prema Hatti appearing for ROC is present.

We have heard both of them.

Orders reserved.

MEMBER (J)

MEMBER (T)